

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 508
ANSWERED ON 28/11/2024

NON-FUNCTIONAL TAP WATER CONNECTIONS UNDER JJM

508. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has conducted an independent audit or survey to assess the functionality of the tap water connections provided under the Jal Jeevan Mission (JJM) in water-stressed regions along with the number of households currently have functional tap connections delivering water as per the set target;
- (b) if so, the details of the key findings thereof;
- (c) the steps taken/being taken by the Government to address the issue of non-functional tap connections for receiving regular water supply along with the expected timeline set for the purpose;
- (d) the details of the number of households having functional water connections along with the initial target set under JJM, State-wise; and
- (e) the mechanism in place to monitor the availability of tap water in villages and report on the progress where in the construction tanks and other related infrastructure?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (c) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in the country.

Water is a state subject. The responsibility of planning, approval, implementation, operation, and maintenance (O&M) of drinking water supply schemes lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Under JJM, this department regularly conducts ‘Functionality Assessment of tap connections’ through an independent 3rd party agency. Under the assessment exercise, the functionality of tap connection is assessed on three parameters i.e. quantity (55 lpcd or more), quality and regularity i.e. water supply for all 12 months in a year as per pre decided schedule. As per findings of the last such assessment conducted in 2022, nationally, a total of 3.01 Lakhs households (HHs) from 13,303 villages across the country were randomly surveyed. Out of these HHs, tap connections were found working in 86% HHs out of which, 85% HHs were being supplied with drinking water in adequate quantity, 87% of HHs were supplied

water of prescribed quality and 80% HHs were found receiving full regular water supply. Report of the assessment is available in public domain and can be accessed at:

https://jaljeevanmission.gov.in/sites/default/files/2022-10/national_report_of_functionality_assessment_2022.pdf

The reports of the functionality assessment survey are shared with States/ UTs for taking corrective measures and improve the water service delivery to the households.

(d) The JJM has been launched to provide tap water connections to all rural households in the country. As reported by States on JJM dashboard, the State wise details of number of rural households having functional tap water connection is at **Annex**.

(e) To monitor the availability of tap water connections in the villages, an online 'JJM dashboard' has been developed to facilitate States/ UTs for reporting district, village-wise progress as well as status of provision of tap water supply to rural homes, Schools and Anganwadi Centres. Further, to ensure effective monitoring of water supply in villages, the provisions for linking AADHAR of the head of household for targeted delivery subject to statutory provisions, geo-tagging of assets created, etc. are also made under JJM.

As per Operational Guidelines of JJM, after completion of work such as construction tanks and other related infrastructure etc. for provision tap connections to households in a village, the Department implementing the scheme provides completion certificate to Gram Panchayat and marks the village as 'Har Ghar Jal' village on JJM-IMIS. Subsequently, Gram Sabha while reading out aloud the work completion report in its meeting, formally passes resolution certifying itself as 'Har Ghar Jal' village. The copy of certificate provided by implementing department, resolution passed by Gram Sabha, and a small video capturing the Gram Sabha is reflected on JJM Dashboard and village is marked certified in JJM- IMIS. As such, certification is carried out only at village level and only after providing tap connections to all households in the village.

Annex referred to in part (d) of Lok Sabha unstarred Q. No. 508 for answer on 28/11/2024

State/ UT-wise status of tap water connections in rural households

(As on 25.11.2024)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15.08.2019		Tap connections provided since launch of JJM		Rural HHs with tap water supply as on 25.11.2024	
			No.	in %	No.	in %	No.	in%
1.	A&N Islands	0.62	0.29	46.75	0.33	53.29	0.62	100.00
2.	Andhra Pr.	95.53	30.74	32.21	39.53	41.38	70.27	73.56
3.	Arunachal Pr.	2.29	0.23	10.06	2.06	89.77	2.29	100.00
4.	Assam	71.94	1.11	1.55	57.41	79.81	58.52	81.35
5.	Bihar	166.92	3.16	1.89	157.20	94.18	160.36	96.07
6.	Chhattisgarh	50.04	3.2	6.39	36.57	73.08	39.77	79.47
7.	DNH & DD	0.85	-	-	0.85	100.00	0.85	100.00
8.	Goa	2.64	1.99	75.41	0.65	24.59	2.64	100.00
9.	Gujarat	91.18	65.16	71.46	26.02	28.54	91.18	100.00
10.	Haryana	30.41	17.66	58.07	12.75	41.94	30.41	100.00
11.	Himachal Pr.	17.09	7.63	44.65	9.46	55.34	17.09	100.00
12.	J&K	19.24	5.75	30.76	9.77	50.78	15.52	80.68
13.	Jharkhand	62.54	3.45	5.52	30.69	49.07	34.14	54.58
14.	Karnataka	101.29	24.51	24.2	57.80	57.06	82.31	81.26
15.	Kerala	70.82	16.64	23.48	21.62	30.53	38.26	54.02
16.	Ladakh	0.41	0.01	2.45	0.38	92.69	0.39	95.89
17.	Lakshadweep	0.13		-	0.12	93.76	0.12	91.17
18.	Madhya Pr.	111.80	13.53	12.1	60.66	54.26	74.19	66.36
19.	Maharashtra	146.79	48.44	33.02	79.73	54.31	128.17	87.31
20.	Manipur	4.52	0.26	5.76	3.33	73.77	3.59	79.58
21.	Meghalaya	6.51	0.05	0.77	5.25	80.58	5.30	81.36
22.	Mizoram	1.33	0.09	6.76	1.24	93.28	1.33	100.00
23.	Nagaland	3.64	0.14	3.85	3.22	88.48	3.36	92.42
24.	Odisha	88.67	3.11	3.51	64.01	72.19	67.12	75.69
25.	Puducherry	1.15	0.94	81.76	0.21	18.23	1.15	100.00
26.	Punjab	34.27	16.79	49.12	17.48	51.00	34.27	100.00
27.	Rajasthan	107.30	11.74	10.96	46.83	43.65	58.57	54.59
28.	Sikkim	1.33	0.7	52.57	0.50	37.91	1.20	90.66
29.	Tamil Nadu	125.29	21.76	17.39	88.20	70.40	109.96	87.76
30.	Telangana	53.98	15.68	29.05	38.30	70.96	53.98	100.00
31.	Tripura	7.50	0.25	3.33	6.06	80.84	6.31	84.14
32.	Uttar Pr.	266.69	5.16	1.94	224.45	84.16	229.61	86.09
33.	Uttarakhand	14.52	1.3	8.95	12.75	87.84	14.05	96.84
34.	West Bengal	175.25	2.15	1.23	91.54	52.23	93.69	53.46
	Total	1,934.45	3,23.62	16.75	1,206.98	62.39	1,529.91	79.09

Source: JJM – IMIS

HH: Household